

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:1813  
ANSWERED ON:22.07.2014  
LEGAL STATUS FOR ECO RESORTS  
Udasi Shri Shivkumar Chanabasappa

**Will the Minister of TOURISM be pleased to state:**

(a) whether the Government has formulated any plan for grant of separate legal status to the establishments like eco-resorts and home stays; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI SHRIPAD NAIK)

(a) & (b): The Ministry of Tourism has no plan for granting separate legal status to establishments like eco-resorts and home stays. However, the Ministry of Tourism classifies Bed & Breakfast units as per the scheme/guidelines on the subject on a voluntary basis.